NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (I.B) No.213/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		Stewarts and Lloyds of India Ltd.			
Under Section		10 IBC			
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)			Appearing on behalf of	Signature with date
1.	KIRAN	CHARMA,	Pr.cs	LIQUIDATOR	Khan Shaling
					31/01/2018

ORDER

Ld. Pr. CS appearing on behalf of the Liquidator submits 1st Progress Report, which may be taken on record.

Ld. Counsel appearing for one of the financial creditor enters appearance and submits that the entire claim before the Liquidator was not considered. Ld. Liquidator is directed to consider any legitimate claim to be forwarded by the creditors.

List it on 16/04/2018.

(Jinan K.R.) Member (J)

Sd